

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**


NOTIFICATION

Dated Shillong, the 7th February, 2019

NO. LJ (B) 6/2019/20 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates for conduct of General Elections to the Khasi Hills Autonomous District Council, 2019.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri D.B. Kharwanlang, Principal, MSFR & TI Mawpun Kshaid, Shillong by pass road, Ri Bhoi District, 793103.	Ri-Bhoi District, Nongpoh	Deputy Commissioner, Ri-Bhoi District
2.	Shri G. Shylla, District Horticulture officer, Ri Bhoi District, Nongpoh.	-do-	-do-
3.	Shri S.H. Nadon, Executive Engineer, Water Resources, Ri Bhoi District, Nongpoh.	-do-	-do-
4.	Shri W.H. Pakyntein, District Agriculture Officer, Ri Bhoi District, Nongpoh.	-do-	-do-
5.	Shri S. Lyngdoh, Executive Engineer PHE, Umsning Ri Bhoi District, Nongpoh.	-do-	-do-
6.	Shri M. Pyrbot, Executive Engineer, PWD (Rds) Umsning.	-do-	-do-
7.	Shri D. Shallam, Joint Director, CTI, Byrnihat, Ri Bhoi District, Nongpoh.	-do-	-do-
8.	Shri K.B. Lakiang, Asst Director of Horticulture O/o The Dist Horticulture Officer, Ri Bhoi District, Nongpoh.	-do-	-do-
9.	Shri B.M. Syiem, Executive Engineer PWD (Rds), Ri Bhoi District, Nongpoh.	-do-	-do-
10.	Shri D.D. Umdor, Executive Engineer, PHE, Ri Bhoi District, Nongpoh.	-do-	-do-

11.	Shri D. Marbaniang, Superintendent Engineer, PHE, Nongpoh.	-do-	-do-
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(E.M. Donn),
 Joint Secretary to the Govt. of Meghalaya,
 Law (B) Department.


MEMO NO. LJ (B) 6/2019/20 - A,

Dated Shillong, the 7th February, 2019

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, Ri Bhoi District, Nongpoh.
4. District Council Affairs Department with reference to letter No. DCA.8/2014/124, dt. 6th February, 2019.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong
9. Office Copy.

By Order etc.,


 Joint Secretary to the Govt. of Meghalaya
 Law (B) Department.
